

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 864 of 2003

Allahabad this the 11th day of May, 2004

Hon'ble Mr. Justice S.R. Singh, Vice Chairman
Hon'ble Mr. D.R. Tiwari, Member (A)

Uma Shanker Mishra, Son of Sri Krishna Nand Mishra,
R/o Village Brahmanpur, Post Office Sarai Harkhu,
District Jaunpur.

Applicant

By Advocate Shri P.N. Tripathi

Versus

1. Union of India through its Secretary M/o Communication, DEPT, New Delhi.
2. Post Master General, Allahabad.
3. Superintendent of Post Offices, Jaunpur.
4. Sub Divisional Inspector Post Offices, Machhali Shahar, Jaunpur.

Respondents

By Advocate Shri R.C. Joshi

O R D E R (Oral)

By Hon'ble Mr. Justice S.R. Singh, V.C.

The applicant claims to have been appointed as Extra Departmental Delivery Agent at Branch Post office, Mirshadpur, Badlapur, Jaunpur on 17.05.00. In due course of time, he was given appointment as Extra Departmental Runner on 12.03.2001. The respondents, on the other hand have disputed the claim of the applicant that he was appointed on regular basis. It is submitted by the respondents that appointment letter on the basis of which this O.A. has been filed, is farzi and bogus.

146

:: 2 ::

2. After having heard the counsel for the parties and having regard to the nature of relief claimed by the applicant, we are of the view that it would meet the ends of justice if we direct the respondent no.2-Post Master General, Allahabad to look into the grievance of the applicant and take appropriate decision within a period of two months from the date of receipt of a copy of this order. It would be open to the applicant to produce the relied upon documents before the Post Master General, Allahabad alongwith a copy of this order.

3. With the above observations, O.A. stands disposed of. No order as to costs.

D. Deo
Member (A)

Q499
Vice Chairman

/M.M./